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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2866/2016

ALL INDIA COAL WORKERS FEDERATION Petitioner

Through: Mr. Vikas Mehta with

Mr. Mithun Shashank & Mr. Vasanth Bharani, Advs.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Jasmeet Singh, Adv. for R-1 & 2.

Mr. Anip Sachthey with Ms. Anjali Chauhan &

Ms. Ria Sachthey, Advs. for R-4, 6-12. Mr. Amit Sharma with Mr. Dipesh Sinha &

Ms. Ayiala Imti, Advs. for R-5.

CORAM:

HON'BLE MR. JUSTICE G.S.SISTANI HON'BLE MS. JUSTICE JYOTI SINGH

<u>ORDER</u>

% 13.11.2018

Counsel for the petitioner submits that, in fact, this petition is a Public Interest Litigation, it should, thus, be listed before the appropriate Bench.

Subject to obtaining orders of Hon'ble Chief Justice, list before the Roster Bench for hearing on 5th December, 2018.

G.S.SISTANI, J

JYOTI SINGH, J

NOVEMBER 13, 2018/ak